

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1956  
TO BE ANSWERED ON 27.07.2017

**PAYMENT OF PENSION UNDER SOCIAL SECURITY SCHEMES**

**1956. SHRI BISHNU PADA RAY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that widow, handicapped and old age pensioners are not getting their pension under the various social security schemes in time and sometimes the payment is delayed for six months in Andaman & Nicobar Islands;
- (b) if so, the details therefor and the reasons thereof along with the response of the Government in this regard;
- (c) whether the UT Administration has been directed to give topmost priority to pension payment and in case of noncompliance, the concerned officials will be held responsible and severe action be taken against them;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (e): As per information received from Andman and Nicobar Administration, pension to identified beneficiaries by them in the categories of Old Age, Widow and Persons affected by disability is being administered on monthly basis. They have reported delay in disbursement of pension only in few cases and reportedly majority of the pensioners have received the pension upto June,2017 as per details provided in the table below:

<b>Category</b>	<b>Number of beneficiaries</b>	<b>Number of beneficiaries received payment upto June, 2017</b>
<i>Old Age Pension</i>	12120	11774
<i>Widow Pension</i>	5554	5413
<i>Disability Allowance</i>	3372	3265

Further, for timely monthly disbursement of pension the payment mode has been shifted to PFMS gateway in August, 2016 and directions have been issued by the Administration for crediting of pension into bank accounts of the beneficiaries on monthly basis.

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